

120


**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

T.P.No. 130/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> February 2018, 10.30 A.M**

Name of the Company	Eastern Newspapers Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

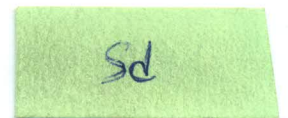
1.	TIAINLA By Director	O/o RD (ER) MCA	 28-2-18
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1)	Patika Paban Bishwal (Adv.)	For the Petitioner.	Anil Chaudhwi 28/2/18.
2)	Anil Chaudhwi (Adv.)		

**ORDER**

Ld. Counsel on behalf of the petitioner and the Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government is present.

Heard. Reserved for order.



(Jinan K.R.)  
Member (J)